



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2013-14/468

DBOD.No.Ret.BC.88/12.01.001/2013-14

January 28, 2014

All Scheduled Commercial Banks  
& Local Area Banks

Dear Sir,

**Bank Rate**

Please refer to our [circular DBOD.No.Ret.BC.64/12.01.001/2013-14 dated October 29, 2013](#) on the subject.

2. Consequent to the increase in the policy repo rate under the Liquidity Adjustment Facility (LAF) as announced in the [Third Quarter Review of Monetary Policy 2013-14 dated January 28, 2014](#), the Bank Rate stands adjusted by 25 basis points from 8.75 per cent to 9.0 per cent with effect from January 28, 2014.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in Annex.

4. Please acknowledge receipt.

Yours faithfully

(Sudha Damodar)  
Chief General Manager

Encl: as above



## Annex

### Penal Interest Rates which are linked to the Bank Rate

<b>Item</b>	<b>Existing Rate</b>	<b>Revised Rate</b> (Effective from January 28, 2014)
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (11.75 per cent) or Bank Rate plus 5.0 percentage points (13.75 per cent).	Bank Rate plus 3.0 percentage points (12.00 per cent) or Bank Rate plus 5.0 percentage points (14.00 per cent).